

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

58.C.P. 3662/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.02.2019**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt Ltd

V/s

Magikwand Media Pvt Ltd

SECTION 271 OF THE COMPANIES ACT, 2013

ORDER

The Petitioner is absent. Respondent is present. List this matter on
26.02.2019.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)